

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 426
IB/293(PB)/2021

IN THE MATTER OF:

Focus Realcon Pvt Ltd	...	Applicant
Versus		
Royal Crown Projects Pvt Ltd.	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 18.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Shourya Nandwani, Ms. Shruti Sharma, Advs.
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
15.05.2024.

Sd/-
Court Officer